GOVERNMENT OF INDIA MINISTRY OF POWER RAJYA SABHA

UNSTARRED QUESTION NO.1118 ANSWERED ON 07.12.2021

INTEGRATED POWER DEVELOPMENT SCHEME

1118 SHRI IRANNA KADADI:

Will the Minister of **POWER** be pleased to state:

- (a) the salient features of the Integrated Power Development Scheme (IPDS) and the status of its implementation in the country;
- (b) the total budgetary allocation made, along with the quantum of funds released under the said scheme, State/UT-wise including Karnataka;
- (c) the steps taken by Government under the scheme to reduce Aggregate Technical & Commercial (AT&C) losses and to ensure 24x7 power supply as mentioned under the objectives of the scheme; and
- (d) the details of completion of work in different towns of Karnataka under the said scheme?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a) & (b): Government of India had launched "Integrated Power Development Scheme" (IPDS) in December, 2014 with the aim to provide quality and reliable power supply in the urban areas with the following components:
 - I. Strengthening of sub-transmission and distribution network in urban areas.
 - II. Metering of feeders / distribution transformers/consumers in urban areas.
- III. IT enablement of distribution sector and strengthening of distribution network being undertaken under R-APDRP (Restructured Accelerated Power Development and Reforms Programme) as subsumed component.

The IPDS has a total outlay of Rs.32,612 crore, including a budgetary support of Rs.25,354 crore from the Government of India for new projects, in addition to the total outlay of Rs.44,011 crore, including a budgetary support of Rs.22,727 crore under subsumed component of RAPDRP. New projects, worth Rs.30904 crore were sanctioned in 547 circles of 33 States/UTs and an amount of Rs.16478 crore has been disbursed. The State/UT-wise sanction and Disbursement made under IPDS including the State of Karnataka is given at **Annexure-I.**

.....2.

(c): Under IPDS, the Central funding is being provided for strengthening of subtransmission & distribution networks in the urban areas and metering of distribution transformers/feeders/ consumers for reduction of Aggregate Technical & Commercial (AT&C) losses. Funds have also been sanctioned under IPDS for underground cabling (UG) and Aerial Bunched (AB) cables.

In continuity of the above measures, Ministry of Power has also notified "Revamped Distribution Sector Scheme - A Reform based and Result linked Scheme" with an outlay of Rs.3,03,758 Crore and an estimated GBS (Gross Budgetary Support) of Rs.97,631 Crore from the Central Government. The Scheme seeks to improve the operational efficiency and financial sustainability of all Discoms/Power Departments excluding private Discoms by providing reform linked financial assistance to Discoms for strengthening of supply infrastructure and for installation of smart Meters in Pre-paid mode.

(d): The details of completion of works in Karnataka as provided by the State DISCOMs on IPDS portal are available as **Annexure-II.**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1118 ANSWERED IN THE RAJYA SABHA ON 07.12.2021

State-wise details of projects sanctioned and disbursed under IPDS (as on 30-11-2021)

(Rs. in Crore)

Sl.	CA-A-/ TITE	Total					
No.	State/ UT	Project Cost	GoI Grant	Disbursement			
1	A&N Islands	31	19	10			
2	Andhra Pradesh	879	529	501			
3	Arunachal Pradesh	159	136	92			
4	Assam	742	631	509			
5	Bihar	3125	1881	1427			
6	Chhattisgarh	619	373	284			
7	Delhi	198	119	90			
8	Goa	84	51	44			
9	Gujarat	1067	642	650			
10	Haryana	447	269	182			
11	Himachal Pradesh	190	162	125			
12	Jammu & Kashmir	452	384	318			
13	Jharkhand	768	462	367			
14	Karnataka	1358	818	717			
15	Kerala	659	397	379			
16	Ladakh	20	17	15			
17	Maharashtra	2551	1536	1299			
18	Manipur	138	117	96			
19	Meghalaya	108	92	55			
20	Mizoram	111	95	74			
21	Madhya Pradesh	1674	1008	914			
22	Nagaland	138	117	95			
23	Odisha	1153	694	590			
24	Puducherry	22	13	9			
25	Punjab	457	275	236			
26	Rajasthan	1550	933	782			
27	Sikkim	161	137	92			
28	Tamil Nadu	1745	1051	1010			
29	Telangana	753	453	446			
30	Tripura	221	188	134			
31	Uttar Pradesh	5539	3335	2887			
32	Uttarakhand	725	617	477			
33	West Bengal	3059	1841	1573			
Total		30904	19391	16478			

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO.1118 ANSWERED IN THE RAJYA SABHA ON 07.12.2021

DISCOM-wise infrastructure creation under IPDS in Karnataka

Item/BoQ		BESCOM	CESCOM	GESCOM	HESCOM	MESCOM	
	Unit	Achievement	Achievement	Achievement	Achievement	Achievement	Total Achieved
Nos. of New Sub-station	No.			3	4		7
33/11 KV Additional Xr / Capacity Enhancement	No.			2			2
Nos. of Installation of New DT	No.	1100	572	989	514	724	3,899
Nos. Capacity Enhancement of DT	No.	38	384	30	264	124	840
HT Line	cKm	425	248	525	384	341	1,923
LT Line	cKm	1350	960	862	1413	1498	6,083
AB/UG Cable	Km	1531	362	862	247	366	3,368
Consumer Meter	No.	16566	114883		197051	288289	6,16,789

(Source: PFC)
